

ITEM NO.802

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) 10706/2014

(Arising out of impugned final judgment and order dated 31/10/2012 in WPC No. 2539/2012 01/11/2012 in WPC No. 2539/2012 passed by the High Court Of Bombay)

LALITA RAMESH LASE & ORS.

Petitioner(s)

VERSUS

JAIRAJ KANTILAL SONAWALA & ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T.)  
(For final disposal)

WITH

SLP(C) No. 24080/2014

(With (With appln.(s) for c/delay in filing SLP and c/delay in refiling SLP and Office Report)

SLP(C) No. 22322/2015

(With appln.(s) for exemption from filing c/c of the impugned order and permission to file synopsis and list of dates and exemption from filing O.T. and Office Report)

SLP(C) No. 23092/2014

(With Office Report)

SLP(C) No. 28382/2014

(With Office Report)

SLP(C) No. 18491/2014

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 594/2015

(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 28380/2014

(With Office Report)

SLP(C) No. 22327/2015

(With appln.(s) for exemption from filing c/c of the impugned order and permission to file synopsis and list of dates and exemption from filing O.T. and Office Report)

SLP(C) No. 22329/2015

(With appln.(s) for exemption from filing O.T. and permission to file synopsis and list of dates and exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 28367/2014

(With Office Report)

SLP(C) No. 28324/2014

(With Office Report)

SLP(C) No. 18495/2014  
(With Office Report)

SLP(C) No. 18033/2015  
(With appln.(s) for exemption from filing c/c of the impugned order and permission to file lengthy list of dates and exemption from filing O.T. and Office Report)

SLP(C) No. 36132/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22328/2015  
(With appln.(s) for exemption from filing O.T. and exemption from filing c/c of the impugned order and permission to file synopsis and list of dates and Office Report)

S.L.P. (C)...CC No. 11227/2014  
(With Office Report)

SLP(C) No. 28393/2014  
(With Office Report)

SLP(C) No. 28363/2014  
(With Office Report)

SLP(C) No. 21992/2015  
(With Office Report)

SLP(C) No. 28417/2014  
(With Office Report)

SLP(C) No. 632/2015  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) D 10476/2015  
(With Office Report)

SLP(C) No. 23099/2014  
(With Office Report)

SLP(C) No. 28391/2014  
(With Office Report)

SLP(C) No. 28396/2014  
(With Office Report)

SLP(C) No. 22315/2015  
(With appln.(s) for exemption from filing O.T. and permission to file synopsis and list of dates and exemption from filing c/c of the impugned order and Office Report)

SLP(C) No. 28316/2014  
(With Office Report)

SLP(C) No. 18490/2014  
(With Office Report)

SLP(C) No. 28381/2014  
(With Office Report)

SLP(C) No. 22332/2015  
(With appln.(s) for exemption from filing O.T. and permission to file synopsis and list of dates and exemption from filing c/c of the impugned order and Office Report)

SLP(C) D 22563/2015  
(With Office Report)

SLP(C) No. 22326/2015  
(With appln.(s) for permission to file synopsis and list of dates and exemption from filing c/c of the impugned order and exemption from filing O.T. and Office Report)

SLP(C) No. 18492/2014  
(With Office Report)  
SLP(C) D 22559/2015  
(with Office Report)  
SLP (C) D No.1206/2014

Date : 16/11/2016 This petition was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. Vibhakar Mishra, Adv.  
Mr. Sunil Kumar Verma, AOR

For Respondent(s) Ms. Bindi Girish Dave, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On being mentioned by Mr. Vibhakar Mishra, learned counsel for the petitioner, the matter is taken on Board.

The time to file written notes of submission stands extended for a week hence.

(Gulshan Kumar Arora)  
Court Master

(Indu Pokhriyal)  
Court Master